

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 02.02.2016

OA No. 291/00642/2015

Mr. Sunil Samdaria, counsel for applicant.

Counsel for the applicant at the outset submits that the respondents are considering the case of the applicant for grant of retiral benefits and the matter is in the pipeline and they have issued three letters in this regard after the filing of the present OA. The letters are dated 07.10.2015, 26.11.2015 and 12.01.2016 and he expects the relief to be granted. Counsel for the applicant further submits that he may be permitted to withdraw the O.A. with liberty to file fresh OA if need arises and so advised. Accordingly, the present Original Application is dismissed as withdrawn with liberty as prayed for.



(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Kumawat